

Delhi University (Amendment) Act, 2002

43 of 2002

[12 August 2002]

CONTENTS

1. Short Title
2. Amendment Of Section 5 Of Act 8 Of 1922

Delhi University (Amendment) Act, 2002

43 of 2002

[12 August 2002]

An Act further to amend the Delhi University Act, 1922 BE it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:--

1. Short Title :-

This Act may be called the Delhi University (Amendment) Act, 2002.

2. Amendment Of Section 5 Of Act 8 Of 1922 :-

2. Amendment of section 5 of Act 8 of 1922.--

In section 5 of the Delhi University Act, 1922, in sub-section (2), after the proviso, the following proviso shall be inserted, namely:--

"Provided further that provisions of this sub-section shall not apply in the case of any educational institution affiliated to the Indraprastha Vishwavidyalaya incorporated under the Indraprastha Vishwavidyalaya Act, 1998 (Delhi Act 9 of 1998), ".